Conduct of Elections Rules, 1961 PART II – STATUTORY RULES AND ORDERS FORM – 21 – A

(For use in Biennial election when seat is uncontested)
[See rule II (1)]

Declaration of the result of Election under Sub-section (2) of section-53 of the Representation of the People Act, 1951.

Election to the Legislative Council of Bihar by the members of the Legislative Assembly.

In pursuance of the provisions contained in Sub-section (2) of section-53 of the Representation of the People Act, 1951, read with sub rule (1) of rule 11 of the Conduct of Elections Rules 1961, I declare that :-

Uday Kant Choudhary
 Mukhya Gram- Shreepur Hati,
 Post- Bhouara, P.S.- Pandaul, Dist.- Madhubani

Sponsored by Janta Dal (United)

Kiran Ghai Sinha
 52 Ganga Tower, Mainpura,
 Post- Sadakat Aasram, P.S.- Digha, Patna- 800010

Sponsored by Bhartiya Janta Party

3. Professor Gulam Gaus
Bibiganj, P.S.- Danapur,
P.O.- Danapur Cant, Dist.- Patna,

4. Ramchandra Prasad Sponsored by Rastriya Janta Dal Kilapar, P.O.+P.S.- Biharsharif, Dist- Nalanda

 Rudal Rai Sponsored by Janta Dal (United)
 Vill.- Raja Dumri, P.O.- Mirzapur Bandhar, P.S.- Mufsil, (Begusarai)

6. Vijay Kumar Verma Sponsored by Janta Dal (United)
Shastri Nagar, P.O.- Madhepura,
P.S. + Dist. - Madhepura.

7. Harendra Pratap Pandey
Ward No.- 21, Post- Patna G.P.O.,
P.S.- Kotwali, Block- Patna Sadar, Dist.- Patna

have been duly elected to fill the seats in that House of seven (07) members retiring on 21.07.2010 on the expiration of their term of office.

Place: Bihar Vidhan Sabha Secretariat, Patna

Date : 3rd June, 2010

(Surendra Prasad Sharma) Returning Officer